SCHEDULE FOR THE INTERVIEWS FOR APPOINTMENT AS NOTARIES IN RESPECT OF THE STATE OF PUNJAB TO BE HELD FROM 15.11.2018 TO 17.11.2018 AT CHANDIGARH

Date : 15th Nov 2018 (Thursday) (Sr. No. 1~85) Time : 9:00 A.M.

Date : 15th Nov 2018 (Thursday) (Sr. No. 86-170) Time : 2:00 P.M.

Date : 16th Nov 2018 (Friday) (Sr. No. 171-255) Time : 9:00 A.M.

Date : 16th Nov 2018 (Friday) (Sr. No. 256-340) Time : 2:00 P.M.

Date : 17th Nov 2018 (Saturday) (Sr. No. 341-till last) Time : 9:00 A.M.

VENUE

INCOME TAX APPELLATE TRIBUNAL (ITAT) KENDRIYA SADAN, SECTOR-9-A, CHANDIGARH-160009.

<u>Sr.No. 1</u>

F. No. N-11013/7838/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Yogita Mohil, Advocate Sh. Radhey Sham Mohil 138/4 A Dharampura Mohalla Near Sugar Mill Dhuri Sangrur Punjab-148024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 2</u>

F. No. N-11013/7839/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Rupila Mohini, Advocate Sh. Mohan Lal Mohini 67c, Moti Nagar Near Rikhi Departmental Store Ludhiana Punjab-141009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 3</u>

F. No. N-11013/7840/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Deepak Sethi, Advocate Sh. Khushi Ram Sethi 188, Bedi Green Avenue Ferozepur City Punjab-152002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.06.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 4</u>

F. No. N-11013/7841/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rajinder Kumar Joshi, Advocate Sh. Lt.Sh.Arbinder Parshad Joshi 42-D, Gali No.2, Gopal Nagar Majitha Road Amritsar Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date N for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 5</u>

F. No. N~11013/7842/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Harmeet Lal, Advocate Sh. Sher Chand Guru Nanak Opp. Bsf Sector Jalalabad West Po. & Teshil Jalalabad West Punjab~152024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 6</u>

F. No. N-11013/7843/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Parvinder Kumar, Advocate Sh. Harkishan Lal Village Sahi Wala Po Mandi Aminganj Teshil Fazilka Punjab-152033

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 7</u>

F. No. N-11013/7844/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Saurabh Periwal, Advocate Sh. Bulaki Ram Periwal Periwal's Garden Civil Lines Opp. Old Sdm Court Road Fazilka Punjab-152123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 8</u>

F. No. N~11013/7845/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Harbhajan Singh Randhawa, Advocate Sh. Harcharan Singh Vpo Bakain Wala Fazilka Punjab-152128

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 9</u>

F. No. N-11013/7846/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Aju Tandon, **Advocate** Sh. Surinder Kumar H.No.3422, Mohalla Lahorian Teshil Jagraon Ludhiana Punjab-142026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 10</u>

F. No. N~11013/7847/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Mamta Rani, Advocate Sh. Ramandeep Garg #122 Veer Colony Bathinda Punjab ~ 151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 11</u>

F. No. N-11013/7848/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Baljeet Singh, **Advocate** Sh. Rajinder Singh H.No.293, Vpo Langeri Via Behram Tehsil Banga Nawanshahr Punjab-144504

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.10.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 12</u>

F. No. N~11013/7849/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Jatinder Singh, AdvocateSh. Balwant Singh# 206, Near Gurunanak Gurudwara V & Po.Maloya Ut Chandigarh~160014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 13</u>

F. No. N~11013/7850/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ravi Monga, Advocate Sh. Ashok Kumar Monga Model Town Near Gtb School Guruharsahai Firozepur Punjab-152022

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 14</u>

F. No. N~11013/7851/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Nirmal Singh, Advocate Sh. Tota Ram H.No.11938 St.No.2 Partap Dhillon Basti Naruana Road Batinda Punjab~151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 15</u>

F. No. N-11013/7852/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Harnoor Singh, Advocate Sh. Ravnder Singh Kothe Shamshe Agwar Gujran Jagraon Ludhiana Punjab-142026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 16</u>

F. No. N-11013/7853/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Paramjeet Singh Ladhar, Advocate Sh. Nazar Singh V+Po. Nurpur Lubana Tehsil & Distt. Kapurthala Punjab-144804

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 17</u>

F. No. N~11013/7854/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Nitin Jain, Advocate Sh. Narinder Kumar Jain 10-C, Jain Colony, Gulab Devi Jospital Road Jalandhar Citu Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 18</u>

F. No. N~11013/7855/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Nirmala Lobana, Advocate Sh. Gurbax Singh H.No. 602/D Kamal Vihar, Near Bashirpura, Jalandhar, Punjab - 144 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 19</u>

F. No. N~11013/7856/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Radhe Sham, Advocate Sh. Darshan Kumar Ward No.20, Dr. Mangla Street, Waterworks Road, Dst. Mansa, Punjab ~ 151 505.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 20</u>

F. No. N-11013/7857/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Pankaj Ahuja, **Advocate** Sh. Prem Kumar Ahuja House No.2, Kirti Nagar Ward No.8, Firozepur City, Punjab - 152 002.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 21</u>

F. No. N-11013/7858/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rohit, Advocate Sh. Ram Lubhaya House No.84, Phase Ii Golden Enclave, Firozepur City, Punjab ~ 152 002.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 22</u>

F. No. N~11013/7859/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Mandeep Kaur, Advocate Sh. Balwinder Singh Sandhu House No.593, Sector-39, Samrala Chowk, Urban Estate, Dist. Ludhiana, Punjab - 141 010.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 23</u>

F. No. N~11013/7860/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Piara Ram, Advocate Sh. Rakha Ram House No. 312, Phase 7, Dist. S.A.S. Nagar, Mohali, Punjab ~ 160 061.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 24</u>

F. No. N~11013/7861/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Arpana Garg, Advocate Sh. Shrikant Sharma H.No.1686/A, C/O Small Wonder Playway, Near Mehar Atta Chakki Nai Abadi, Khanna, Dist. Ludhianna, Punjab ~ 141 401.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 25</u>

F. No. N-11013/7862/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Shivani Garg, Advocate Sh. Navneesh Kumar Singla Opp. Bagh Wala Gurudwara, Near Peer Khanna, Sirsa Road, Mansa, Punjab ~151 505.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 26</u>

F. No. N-11013/7863/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mangat Kumar, Advocate Sh. Udmi Ram H.No.460, W.No.19, Near Malout Gate, Muktsar, Punjab ~ 152 107.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 27</u>

F. No. N~11013/7864/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Sukhdeep Kaur, Advocate Sh. Jasvinder Singh Guru Teg Bhadhur Marg, New Basti, Ward No.9, Mansa, Punjab ~ 151 505.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 28</u>

F. No. N-11013/7865/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ashok Kumar, Advocate Sh. Harcharan Dass Beadharak House, Bareta, Tehsil Budhlada, Dist. Mansa, Punjab ~ 151 501.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 29</u>

F. No. N~11013/7866/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Manmehar Singh, Advocate Sh. Sohan Singh Ward No.7, Khanouri Kalan, Tehsil Moonak, Distt. Sangrur, Punjab - 148 027.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 30</u>

F. No. N~11013/7867/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Navpreet Kaur, Advocate Sh. Kulwant Singh Village Partap Pura, P.O. Loharan, Jalandhar, Punjab ~ 144 026.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 31</u>

F. No. N-11013/7868/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Balbir Singh, **Advocate** Sh. Amar Singh H.No.1881, Delhi Gate, Banian Bazar, Village Kartapur, Jalandhar, Punjab ~ 144 801.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 32</u>

F. No. N~11013/7869/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Lakhvir Singh, **Advocate** Sh. Malkit Singh Village Sangal Sohal, P.O. Mand, Distt. Jalandhar, Punjab ~ 144 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 33</u>

F. No. N-11013/7870/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Krishan Kumar, Advocate Sh. Lachhman Dass H.No.84, Jagota Bhawan, Mohalla Sheikhan Road, Rupnagar, Punjab ~ 140 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 34</u>

F. No. N~11013/7871/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gulzar Singh, **Advocate** Sh. Babu Singh Balian Niwas Gali No.9, Guru Teg Bahadur Nagar Barnala Punjab-148101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 35</u>

F. No. N~11013/7872/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Avtar Singh, Advocate Sh. Guman Singh House No. 572, Swastik Vihar, Patiala Road, S.A.S. Nagar, Punjab - 140 603.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 36</u>

F. No. N~11013/7873/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mohan Singh, Advocate Sh. Harwant Singh House No.6364, St.No.17, Mairh Colony, Shimapuri, Ludhiana, Punjab ~ 141 003.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 37</u>

F. No. N~11013/7874/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Shivani, **Advocate** Sh. Ajay Pal Singh 1334 Dugri Phase 1, Urban Estate, Distt. Ludhiana, Puinjab ~ 141 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 38</u>

F. No. N~11013/7875/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Aman Chaudhary, Advocate Sh. Net Ram Kothi No.733, Shakti Nagar, Distt. Bathinda, Punjab - 151 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 39</u>

F. No. N~11013/7876/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Vishal Gupta, Advocate Sh. Late Joginder Mohan Bxix, House No. 795, Patel Nagar, Civil Lines, Ludhiana, Punjab - 141 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 40</u>

F. No. N~11013/7877/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Sushma Rani, Advocate Sh. Sandeep Kumar House No.15, Street No.1, Hargobind Nagar, Distt. Rup Nagar, Punjab - 140 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 41</u>

F. No. N~11013/7878/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Rimpal Kumari, Advocate Sh. Mukesh Kumar Near M.C. Office, Mandi Harzi Ram, Malout, Distt. Muktsar, Punjab ~ 152 107.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 42</u>

F. No. N~11013/7879/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Deepak Kumar, **Advocate** Sh. Madan Lal Setia Niwas, Near Swami Ram Tirath Park, Mandi Harzi Ram, Malout, Distt. Muktsar, Punjab ~ 152 107.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 43</u>

F. No. N~11013/7880/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sanjeev Kakanda, Advocate Sh. Nam Raj Mohalla Rajputtan, Ward No. 3, Vpo Banur, Tehsil Mohali, Distt. S.A.S. Nagar, Punjab ~ 140 601.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 44</u>

F. No. N~11013/7881/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Sunita, Advocate Sh. Hardeep Kumar House No.165, Paras Estate, Basti Peer Dad Road, Near Ms Farm, Jalandhar, Punjab ~ 144 021.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 45</u>

F. No. N~11013/7882/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sumit Gupta, Advocate Sh. Inderjit Gupta House No.229, Professor Colony, Sirhind Mandi, Distt. Fatehgarh Sahib, Punjab ~ 140 406.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 46</u>

F. No. N~11013/7883/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Hardev Singh Bains, **Advocate** Sh. Kewal Singh Village Kothe Jattan, Post Office Hariana, Tehsil& Distt. Hoshiarpur, Punjab ~ 144 208.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 47</u>

F. No. N~11013/7884/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ramesh Kumar Kaushal, Advocate Sh. Prehlad Kumar Kaushal House No.187, Ward No.1, Kurali, Distt. S.A.S. Nagar, Punjab ~ 140 103.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 48</u>

F. No. N~11013/7885/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Praveen Kumar Garg, Advocate Sh. Prem Chand 1337, Sector 70, Guru Teg Bahadur Complex, S.A.S. Nagar Mohali, Punjab ~ 160 059.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 49</u>

F. No. N-11013/7886/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Naresh Tandon, **Advocate** Sh. Jagdish Prasad 167 B/4, Central Town, Distt. Jalandhar, Punjab ~ 144 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 50</u>

F. No. N~11013/7887/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Jagjit Singh, Advocate Sh. Ram Singh Kullian Aryian, Po Dinanagar, Distt. Gurdaspur, Punjab ~ 143 531.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 51</u>

F. No. N~11013/7888/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Asha Rani, **Advocate** Sh. Hira Lal Block No.44, House No. 1019, Ambedkar Nagar, Near Malhi Market Batala, Gurdaspur, Punjab ~ 143 505.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 52</u>

F. No. N-11013/7889/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Manju Bala Watts, Advocate Sh. Kewal Krishan Watts Near Govt. Girls Sen. Secondary School Mohalla Kazian Wala Kotkapura Faridkot Punjab-151204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 53</u>

F. No. N~11013/7890/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Kulwant Kaur, Advocate Sh. Baldev Singh House No. 796, Sector 76, Mohali, Distt. S.A.S. Nagar, Punjab ~ 140 308.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 54</u>

F. No. N-11013/7891/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Charanjeev Singh Mehton, Advocate Sh. Karnail Singh Vpo Balamgarh, Tehsil Rupnagar, Punjab ~ 140 108.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 55</u>

F. No. N-11013/7892/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Satwinder Kaur, Advocate Sh. Gurwinder Singh House No.Biii 30, Clock Tower Street, Faridkot, Punjab ~ 151 203.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 56</u>

F. No. N~11013/7893/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Ruchi Arora, **Advocate** Sh. Vivek Kapoor H.No. 1157, Jalandhar Prime, Wariana, Jalandhar, Punjab - 144 013.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 57</u>

F. No. N~11013/7894/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Bal Krishan, Advocate Sh. Late Bashesher Singh H.No. B-24/248, Badal Tokka, Nabha Gate, Patiala, Punjab - 147 001.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 58</u>

F. No. N~11013/7895/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Vijay Kumar, **Advocate** Sh. Tara Chand B-I 1451 Old B-Ii 112 New Chhawni Mohalla, Ludhiana, Punjab - 141 008.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 59</u>

F. No. N~11013/7896/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Dalbir Singh, Advocate Sh. Mohinder Singh Vpo Paramjit Pur, Tehsil Sultanpur Lodhi, Kapurthala, Punjab - 144 626.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 60</u>

F. No. N~11013/7897/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Vikramjit, **Advocate** Sh. Ramesh Chander Ward No.9, Near Power House, Fatehgarh Churian, Gurdaspur, Punjab ~ 143 602.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 61</u>

F. No. N~11013/7898/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Aruna, Advocate Sh. Dharmender Pal Atwal H.No.77, A, Jaswant Nagar, Garha Jalandhar ~ 144 022.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 62</u>

F. No. N~11013/7899/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Rashpal Kaur, Advocate Sh. Bawa Singh Vill Rauwal, P.O. Dinanagar, Gurdaspur, Punjab ~ 143 531.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 63</u>

F. No. N-11013/7900/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Lakhwinder Pal, **Advocate** Sh. Lal Chand H.No.711/10, Herdo Channi Road, Prem Nagar, Gurdaspur, Punjab - 143 521.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 64</u>

F. No. N~11013/7901/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gurdev Singh, Advocate Sh. Bachana H.No.136, Shivalik Vihar-2, Naya Gaon SAS Nagar Punjab-160103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 65</u>

F. No. N-11013/7902/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Gurpreet Kaur, Advocate Sh. Balwant Singh Vpo Jassowal Sudha, Ludhiana Distt.Punjab-141116

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 66</u>

F. No. N-11013/7903/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Pawiter Singh, **Advocate** Sh. Surjit Singh Vill- Rajgarh, Tehsil Rampura Phul, Po Salabatpura Bathinda Punjab-151108

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 67</u>

F. No. N~11013/7904/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Sarita Lochan, **Advocate** Sh. Dalvir Kumar Village Allahabad,Po Bassi Purani Hoshiarpur Punjab-146021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 68</u>

F. No. N-11013/7905/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Vir Davinder Pal Singh, Advocate Sh. Ram Shah Bhatia H.No.5078/11, Near Bhattha Sahib, Sukhrampur Tapparian Rupnagar Punjab-140001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 69</u>

F. No. N-11013/7906/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Baljit Singh, Advocate Sh. Mohinder Singh H.No.24, New Raj Guru Nagar, Back Side & Near Royal Resort Ferozepur Road Ludhiana Punjab-142028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 70</u>

F. No. N~11013/7907/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gurvinder Singh, Advocate Sh. Makhan Singh Village Dulle Ke Gair Abad Firozepur Punjab-152024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 71</u>

F. No. N~11013/7908/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Anish Kumar, **Advocate** Sh. Ashok Kumar H.No.1064, Thana Bazar Jalalabad West Firozepur Punjab~152024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 72</u>

F. No. N~11013/7909/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Chandan Goyal, **Advocate** Sh. Janak Raj Goyal Flat No.302, Hollywood Heights-1, Vip Road, Zirakpur Punjab-140603

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 73</u>

F. No. N~11013/7910/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Vishal Kaushal, **Advocate** Sh. Lt.Sh.Pawan Kumar Village & Post Manauli Teshil & Distt.S.A.S.Nagar Mohali Punjab-140306

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 74</u>

F. No. N~11013/7911/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Simpy, Advocate Sh. Deepak Kamra Shahid Udham Singh Nagar, Near Wadhwa Factory, Ward No.4, H.No.730, Muktsar Punjab-152107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 75</u>

F. No. N~11013/7912/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Tejinder Singh, Advocate Sh. Lal Singh 1607-D, Sushant City-Ii, Mansa Road Bathinda Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 76</u>

F. No. N~11013/7913/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sukhdev Singh, Advocate Sh. Takhat Singh St.No.18, Bhai Mati Dass Nagar Bathinda Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 77</u>

F. No. N~11013/7914/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Brijender Bhushan, Advocate Sh. O.P Bhargava H.No.1147, Block-36, Near J-Block Brs Nagar Guru Amar Dass Nagar Ludhiana Punjab-141012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 78</u>

F. No. N~11013/7915/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Hema Sharma, Advocate Sh. Sanjeev Kumar Sharma H.No.19922~C, St.No.28, Parinda Road Guru Teg Bahadur Nagar Bathinda Punjab~151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 79</u>

F. No. N~11013/7916/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Vikram Salgotra, Advocate Sh. Dharampal Salgotra H.No.200, Ward No.5, Kasba Mohalla Hoshiarpur Punjab-144205

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 80</u>

F. No. N~11013/7917/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Jasvinder Singh, **Advocate** Sh. Karam Singh H.No. 87-A St.No.2-A Hargobind Nagar Rupnagar

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 81</u>

F. No. N~11013/7918/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Kamaljeet Kaur, Advocate Sh. Gurbrinder Singh Padda Enclave, Plot No.117, Kazi Kot, Tarn Taran Punjab-143401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 82</u>

F. No. N~11013/7919/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Vikas Kumar Gupta, Advocate Sh. Ved Prakash Gupta H.No.251/12, Krishna Nagar, Near Adarsh Nagar, Jalandhar Punjab-144001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 83</u>

F. No. N-11013/7920/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Inderjit Singh, Advocate Sh. Dharam Singh H.No.34-C, Model Town, Patiala Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 84</u>

F. No. N~11013/7921/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Amanpreet Kaur, **Advocate** Sh. Manjinder Singh Villgillpo.Urmar Tanda Hoshiarpur Punjab-144204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 85</u>

F. No. N~11013/7922/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Bikramjeet Singh, Advocate Sh. Ram Lal Vpo Bhawanipur, Tehsil Garhshankar Distt. Hoshiarpur Punjab-144523

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 86</u>

F. No. N-11013/7923/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Shashi Kant Pabbi, Advocate Sh. Bal Krishan Pabbi 119-A,St-12-B, Shaheed Karnail Singh Nagar Ph-Iii, Pakhowal Road, Ludhiana Punjab-141013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 87</u>

F. No. N~11013/7924/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rupinder Garg, **Advocate** Sh. Makhan Lal H.No.55, Ward No.3, Opp.Bdpo Office,Phul Town,Bathinda Punjab-151104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 88</u>

F. No. N~11013/7925/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rajesh Kumar, **Advocate** Sh. Jaipal 29051,St.No.1, Janta Nagar Bathinda Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 89</u>

F. No. N~11013/7926/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Manoj Kumar, **Advocate** Sh. Ashok Kumar Ward No.8, Near Bazar Eali Dharamshala Nathana Bathinda Punjab~151102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 90</u>

F. No. N~11013/7927/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Yadwinder Singh, Advocate Sh. Baldev Singh H.No.1694, Gobind Colony,Kharar Sas Nagar Punjab-140301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 91</u>

F. No. N~11013/7928/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Harnavindejit Singh, Advocate Sh. Inderjit Singh Hargobind Bhawan, Street No.2,Hira Bagh,Rajpura Road Patiala Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 92</u>

F. No. N~11013/7929/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rajinder Singh, Advocate Sh. Baldev Singh H.No.1323,Ph-4/5,Model Town Bathinda Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 93</u>

F. No. N-11013/7930/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ravinder Kumar, Advocate Sh. Krishan Kumar Village & Post Office Nathana Tehsil Bathinda Distt.Bathinda Punjab~151102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 94</u>

F. No. N~11013/7931/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Bahadur Singh, Advocate Sh. Arjun Singh H.No.2045,Sec-69, Mohali Sas Nagar Punjab-160062

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 95</u>

F. No. N-11013/7932/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mrs. Samiran Bano, Advocate Sh. Jafer Ali Ward No. 10, Near Old Gas Agency, Budhlada, Distt. Mansa, Punjab ~ 151502.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 96</u>

F. No. N-11013/7933/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Jaswinder Singh, Advocate Sh. S. Sarup Singh House No. 5991, Srett No. 4¹/₂, Govind Nagar, New Shimlapuri, Ludhianan ~ 141 003.

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 97</u>

F. No. N~11013/7934/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Angrej Singh, Advocate Sh. Darshan Singh Vpo Daula Tehsil Gidderbaha Muktsar Punjab-152101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 98</u>

F. No. N-11013/7935/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Amrik Singh Virk, Advocate Sh. Gurmakh Singh Old Post Office Street, Zira Distt. Ferozepur Punjab-142047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 99</u>

F. No. N-11013/7936/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Manpreet Kaur, Advocate Sh. Yadvinder Singh 7168-A-2, Near New Bus Stand Bathinda Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 100</u>

F. No. N~11013/7937/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sunil Sachdeva, Advocate Sh. Satpal Sachdeva Prakash Nagar Colony,Vill Saifabad, Tehsil Phillaur Jalandhar Punjab-144410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 101</u>

F. No. N~11013/7938/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Boski Sachdeva, Advocate Sh. Sunil Sachdeva Prakash Nagar Colony,Vill Saifabad, Tehsil Phillaur Jalandhar Punjab-144410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 102</u>

F. No. N~11013/7939/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Suresh Kalia, **Advocate** Sh. Lt.Mohinder Mohan Kalia H.No.B-4/5, Mohalla, Jattpura Kapurthala Punjab-144601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 103</u>

F. No. N~11013/7940/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gaurav Kamra, Advocate Sh. Madan Lal Kamra Kamra Hospital Opp.Adarsh Cinema, G.T.Road, Malout Muktsar, Punjab-152107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 104</u>

F. No. N~11013/7941/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Satish Kumar, **Advocate** Sh. Shiv Karan Lal 281, Ph-II, Urban Estate Bathinda Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 105</u>

F. No. N~11013/7942/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Rajwinder Kaur, Advocate Sh. Rupinder Singh Vill. Jabbowal,Po. Wara Jodh Singh Tehsil Sultanpur Lodhi Kapurthala Punjab-144629

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 106</u>

F. No. N~11013/7943/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Anil Khullar, Advocate Sh. Hem Raj Khullar H.No.176, Sec-2, B Adarash Nagar Mnadi Gobindgarh Fatehgarh Sahib Punjab-147301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 107</u>

F. No. N~11013/7944/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Shashi Kant Verma, Advocate Sh. Raj Pal Verma H.No.47, Charan Street, Aman Park, New Rajguru Nagar,Ludhiana Punjab-142021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 108</u>

F. No. N~11013/7945/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sanjeev Kumar, **Advocate** Sh. Subhash Chander H.No.150, Prakash Colony, Gtb Nagar,Backside Veer Palace, Chandigarh Road Ludhiana Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 109</u>

F. No. N~11013/7946/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ashish Aggarwal, Advocate Sh. Mahesh Chand B-Xvii-1491/4,Azad Nagar,Dhuri Lines, Ludhiana Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 110</u>

F. No. N~11013/7947/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Surjit Singh, Advocate Sh. Karnail Singh Vill.Jabbo Sudhar Po. Paramjitpur, Tehsil Sultanpur Lodhi,Distt. Kapurthala Punjab-144626

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 111</u>

F. No. N~11013/7948/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Vijay Sharma, Advocate Sh. Lt.Sh. Gobind Ram Sharma H.No.3515, Galino.13.New Nagar,Ludhiana Punjab-141008

Shivaji

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

No traveling allowance will be admissible in respect of journeys undertaken by 2. you for attending the interview.

You are also requested to bring the originals of the documents (no Mark-Sheets 3. will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) **DEPUTY LEGAL ADVISER &** COMPETENT AUTHORITY

<u>Sr.No. 112</u>

F. No. N~11013/7949/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Manjinder Kaur, Advocate Sh. Surinder Pal Singh Hj~84, Phb Colony, Brsnagar, Ludhiana Punjab-141012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 113</u>

F. No. N~11013/7950/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Mamta Sumkhria, Advocate Sh. Rajesh Paul S-8/1961, Silver Estate, Behind Asha Palace Saili Road, Distt. Pathankot Punjab-145001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 114</u>

F. No. N~11013/7951/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Arunjeet Singh, **Advocate** Sh. S.Harindwe Pal Singh Village Mandhiani, Po. Mohar, Tehsil Balachaur, Distt.Sbs Nagar Punjab-144526

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 115</u>

F. No. N~11013/7952/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Omesh Kumar, Advocate Sh. Karam Chand H.No.342/C-13, Netaji Nagar, Salem Tabri Ludhiana Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 116</u>

F. No. N~11013/7953/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ajmer Singh, Advocate Sh. Lt.S.Sahib Singh # 78/306, Adarsh Colony Ablowal Road, Patiala, Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 117</u>

F. No. N~11013/7954/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Arun Sood, Advocate Sh. Krishan Sood H.No.181, New No.241, Ward No.30, New No.41, Opp. Shivalasoodan Main Bazar Moga Punjab-142001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 118</u>

F. No. N~11013/7955/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Haramandeep Singh, Advocate Sh. Swaran Singh H.No.3197, Sunder Nagar, Machhi Wara, Teshil Samrala Distt.Ludhiana Punjab-141115

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 119</u>

F. No. N~11013/7956/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Hari Chand Luthra, Advocate Sh. Lt.Sh. Nanak Chand Luthra H.No.10,Street No.4, Vishal Nagar, Pakhowal Road, Ludhiana Punjab~141002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 120</u>

F. No. N~11013/7957/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Krishan Lal Sharma, Advocate Sh. Lt.Sh. Durga Dass H.No.7071, St.No.2, Durga Puri, Haibowal Kalan, Ludhiana Punjab-141001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 121</u>

F. No. N~11013/7958/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Susham Singla, Advocate Sh. Ca.Barinder Singla House Plot No.5, Block E-12, Near Panjiri Plant, Rajpura Town, Distt.Patiala Punjab-140401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 122</u>

F. No. N~11013/7959/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Surinder Kumar, Advocate Sh. Tulsi Dass 10/156, Inderpuri, Old Cinema Road, Khanna Distt.Ludhiana Punjab-141401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 123</u>

F. No. N~11013/7960/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Ravinder Kaur, Advocate Sh. Pamalpreet Singh H.No.9, Street No.10/1, Satjot Nagar,Dugri Dhandra Road, Ludhiana Punjab-

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 124</u>

F. No. N~11013/7961/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sandeep Gupta, **Advocate** Sh. Ashok Kumar H.No.282/3 R.M.,St.No.6-L, Golden Bagh Jagram Ludhiana Punjab-142026

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 125</u>

F. No. N~11013/7962/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Paramjeet Singh, Advocate Sh. Amar Singh House No 17 Street No 2, Extension Kundan Nagar, Ferozepur City, Punjab-152002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.04.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 126</u>

F. No. N~11013/7963/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Parminder Singh, Advocate Sh. Mukhitar Singh H.No.1785 Block 34 Pavitar Nagar, Near Police Station Haibowal Kalan, Ludhiana, Punjab-141001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 127</u>

F. No. N~11013/7964/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Raj Kumar, **Advocate** Sh. Pawan Kumar H No. B-Vii/56 Khalifan Street, Sangrur, Punjab-148001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 128</u>

F. No. N~11013/7965/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Balwant Singh, Advocate Sh. Jagga Singh Nanak Nagari Ward No 4, Manne Wala Road, Jalalabad (W), Fazilka, Punjab-152024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.05.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 129</u>

F. No. N~11013/7966/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rajesh Mohan Sharma, Advocate Sh. Rs Sharma 809, Ph-3-B-1, Mohali, S.A.S Nagar, Punjab-160059

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 130</u>

F. No. N~11013/7967/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.HEMA, Advocate Sh. Padam Dev Sood 632/G, Didar Nagar Ward No 12, Kharar, S.A.S Nagar, Punjab-140301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.08.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 131</u>

F. No. N~11013/7968/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Parshotam Lal Anand, Advocate Sh. Harkishan Lal Anand 60/1k/86, St No 5 Mouji Colony, Daba Ludhiana, Ludhiana Punjab-141014

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 132</u>

F. No. N~11013/7969/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Hans Raj, Advocate Sh. Bag Chand Kothi No. 2574, Sector 70,Sas Nagar Mohali, Punjab-160071

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.11.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 133</u>

F. No. N~11013/7970/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. BHAWANA RANI, Advocate Sh. Sumir Markanda Kavita Marg Dhilwan Road, Near Govt Hospital Tapa Mandi,Barnala Punjab~148101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 134</u>

F. No. N~11013/7971/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. RAJNI BALA, Advocate Sh. Vijay Kumar Mohalla Kailash Parbat, Sunam, Distt Sangrur, Punjab-148028

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 135</u>

F. No. N~11013/7972/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gurwinder Singh, Advocate Sh. Karnail Singh H.No. 67/4 Gharammi Patti, Samana, Patiala, Punjab-147101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 136</u>

F. No. N~11013/7973/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gurcharan Singh, Advocate Sh. Shamsher Singh House No 462/R-2, Dashmesh Nagar Sector-15, Kharar P.O. Kharar Tehsil And District S.A.S. Nagar Mohali, Punjab-140301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 137</u>

F. No. N~11013/7974/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ranjan Chohan, Advocate Sh. Balwant Sing Back Side Canara Bank, Guru Ravi Dass Chowk, Jail Road Gurdaspur, Punjab-143521

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.16 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 138</u>

F. No. N~11013/7975/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Inderjeet Singh, Advocate Sh. Karnail Singh Jawahrke Road Opposite Petrol Pump, Mansa, Punjab-151505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 139</u>

F. No. N~11013/7976/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Pawan Kumar, **Advocate** Sh. Diwan Chand House No 6318 Ward No 12, Near Railway Station, Gidderbaha, Muktsar, Punjab-152101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 140</u>

F. No. N~11013/7977/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sanjeev Kumar Goyal, Advocate Sh. Baldev Krishan Goyal Ward No 2 H No. 464, Basant Singh Road, Opp Khalsa School Boys Moga, Punjab-142001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 141</u>

F. No. N~11013/7978/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Balraj Kumar Gupta, Advocate Sh. Satish Kumar Ward No 43 Street No 7 Guru Ram Dass Nagar, Near Nestle Gate No.2 Moga, Punjab-142001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 142</u>

F. No. N~11013/7979/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ravi Kant Sharma, Advocate Sh. Siri Ram Sharma H.No.7, Mohalla Banian, Kapurthala, Punjab-144601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.01.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 143</u>

F. No. N~11013/7980/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Bhupinder Singh Jawahar, Advocate Sh. Pritam Singh 92 Kidwai Nagar, Ludhiana, Punjab-141408

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 144</u>

F. No. N~11013/7981/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. GURMEET KAUR, Advocate Sh. Lachhman Singh House No 16427/E, Street No 17/1, Guru Gobind Singh Nagar, Bathinda Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 145</u>

F. No. N~11013/7982/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Jiwanjot Singh, Advocate Sh. Jaspal Singh Bedi Water Works Road, Opp. Arya Smaj Mandir, Malout, Muktsar, Punjab~152107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 146</u>

F. No. N~11013/7983/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.ROMA RANI, Advocate Sh. Tanmay Markan H.No.109, Aekta Avenue, Partap Nagar, Patiala, Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 147</u>

F. No. N~11013/7984/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.SWEETY, **Advocate** Sh. Om Parkash House No 27350 Street No 6, Hari Nagar Lal Singh Basti Road, Bathinda Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 148</u>

F. No. N~11013/7985/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Inderjeet Singh, Advocate Sh. Balbir Singh H.No.105-C, Guru Teg Bahadur Nagar Chandigarh Road, Ludhiana Punjab-141015

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 149</u>

F. No. N~11013/7986/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Kalwant Singh, Advocate Sh. Kartar Singh 740, Ward No.18, Dera Bassi, Sas Nagar Punjab-140507

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 150</u>

F. No. N~11013/7987/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Satinder Pal Kaur, Advocate Sh. Jaswinder Singh Vill- Ajit Gill, Tehsil- Jaitu, Faridkot, Punjab-151202

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.02.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 151</u>

F. No. N~11013/7988/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Om Parkash, Advocate Sh. Babu Ram H.No.33403, Street No 11, Partap Nagar, Bathinda, Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 152</u>

F. No. N~11013/7989/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Akshdeep Singh, **Advocate** Sh. Harmohinder Singh 238 Model Gram, Ludhiana, Punjab-141002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 153</u>

F. No. N~11013/7990/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Jaswinder Singh, Advocate Sh. S. Ram Rattan Singh V.P.O Sunet, Near Brs Nagar, Ludhiana, Punjab-141012

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 154</u>

F. No. N~11013/7991/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Kamal Jeet Kaur, Advocate Sh. Kawaljeet Singh Opp Rd Temple Ward No 5, Bareta, Mansa, Punjab-151501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 155</u>

F. No. N~11013/7992/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gurbir Kaur Sehgal, Advocate Sh. Lt.Surinder Singh Sehgal 1664 Block 17, Red Quarter Near Water Tanki, Ludhiana Punjab-141003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 156</u>

F. No. N~11013/7993/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Baljinder Singh, Advocate
Sh. Ajaib Singh
H No 1321/1 (Old) 1404 (New), Shaheed
Karnail Singh Nagar Phase Ii, Street No 9
Phakowal Road Ludhiana, Punjab-141013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 157</u>

F. No. N~11013/7994/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Shailender, Advocate Sh. Gian Chand Goel 82/17 Jotshian Street, Shaheed Chownk Samana Patiala, Punjab-147101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 158</u>

F. No. N~11013/7995/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.SHELLY PURI, Advocate Sh. Nelotma Puri C/O Vivek Batta, Batta Garden Railway Road Ahmedgarh, Sangrur, Punjab-148021

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 159</u>

F. No. N~11013/7996/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Punit Gupta, Advocate Sh. Bharat Bhushan Gupta Ward No.13, Aggarwal Street Zira Firozepur, Punjab-42047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 160</u>

F. No. N~11013/7997/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ravinder Kumar, Advocate Sh. Pal Singh H No 2423 Rajesh Nagar, Haibowal Kalan, Ludhiana, Punjab-141001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 161</u>

F. No. N~11013/7998/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rajesh Aggarwal, Advocate Sh. Rakesh Aggarwal H No 49/67 Harpal Nagar, Near Bharat Nagar Chowk Ludhiana, Punjab-141008

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 162</u>

F. No. N~11013/7999/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Uma Shankar, **Advocate** Sh. Chaman Lal Ward No. 2, Opp. Tehsil Complex Balachaur Nawanshahr, Punjab-144521

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.04.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 163</u>

F. No. N~11013/8000/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Kulwinder Kaur, **Advocate** Sh. Nirmal Chand Vpo Parasrampur, Jalandhar, Punjab-144001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 164</u>

F. No. N~11013/8001/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Harish Chander, Advocate Sh. Thakar Dass B-Xiv/22, Mohalla Daulla Nangal Outside Nehru Gate, Batala Gurdaspur, Punjab-143505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 165</u>

F. No. N~11013/8002/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Lakhwinder Kumar Sharma, Advocate Sh. Mangat Rai Sharma H.No.124, Sector-21 C, Gandhi Nagar Mandi Gobindgarh Fatehgarh Sahib, Punjab-147301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.05.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 166</u>

F. No. N~11013/8003/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Surinder Kumari Sharma, Advocate Sh. Ainash Kumar Sharma House No. 138 B Sector 125 Sunny Enclvae Kharar, S.A.S Nagar Punjab~140301

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 167</u>

F. No. N~11013/8004/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Baljeet Singh, Advocate Sh. Darshan Singh Near Royal Hotel, Abohar Road Malout, Muktsar, Punjab-152107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 168</u>

F. No. N~11013/8005/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Parminder Singh Bhullar, Advocate Sh. Rura Ram 109, Punjabi Bagh Patiala, Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 169</u>

F. No. N~11013/8006/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Davinder Singh, **Advocate** Sh. Kartar Singh I/S Bansi Gate St Ganga Mandir, Ferozepur City, Punjab-152002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 170</u>

F. No. N~11013/8007/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. SONIKA SHARMA, Advocate Sh. Dharam Pal Sharma H.No.2255, Baniyan Wala Mohalla, Old Rajpura, Patiala, Punjab-140401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 171</u>

F. No. N~11013/8008/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ritesh Gagneja, **Advocate** Sh. Bhim Sain House No.B-2616, Amar Colony, Fazilka, Punjab-152123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 172</u>

F. No. N~11013/8009/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Maninder Singh, Advocate Sh. Kala Singh Vpo Azam Wala, Tehsil Fazilka, Punjab-152121

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 173</u>

F. No. N~11013/8010/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Kamal Nagpal, **Advocate** Sh. Lt.Sh.Om Parkash Nagpal H.No.247, Street No. 5, Tripuri Town, Patiala, Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 174</u>

F. No. N~11013/8011/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Anmol Sachdeva, Advocate Sh. Narinder Sachdeva Jhule Lal Colony, Street No 1, Fazilka Punjab-152123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 175</u>

F. No. N~11013/8012/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Bharat Bhushan, Advocate Sh. Harbilas Singla H.No.112, Ward No 06, Maur Mandi Bathinda, Punjab-151509

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 176</u>

F. No. N~11013/8013/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Suresh Kumar, Advocate Sh. Banarsi Dass H.No.65, Dashmesh Nagar, Bela Road Rupnagar, Punjab-140001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 177</u>

F. No. N~11013/8014/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Pankaj Kapila, Advocate Sh. Lt.Sh.Brij Mohan Kapila H.No.1691/2, Gandhi Nagar, Ropar, Rupnagar Punjab-140001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 178</u>

F. No. N~11013/8015/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Amrit Pal Singh, **Advocate** Sh. Jasbir Singh H.No.103, Urban Estate Kapurthala, Kapurthala Punjab-144601

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 179</u>

F. No. N~11013/8016/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Ritu Bala, Advocate Sh. Lt.Sh.Shiv Kumar H.No.2771/14, Gali No. 3 Haripura Amritsar, Punjab-143001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 180</u>

F. No. N~11013/8017/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Anupras Singh, Advocate Sh. Sudarshan Pal Singh H.No.16632 St.No.8, Basant Vihar Bathinda, Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 181</u>

F. No. N~11013/8018/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Manmohan Singh Nagra, Advocate Sh. Jagat Singh Nagra Vpo. Mehandpur, Tehsil Balachaur Shahid Bhagat Singh Nagar (Nawanshahr), Punjab-144526

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 182</u>

F. No. N~11013/8019/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.SANMEET KAUR, Advocate Sh. Jaswinder Singh Bhalla H.No.24, Holy City Orchard Gumtala Byepass Amritsar, Punjab-143001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.09.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 183</u>

F. No. N~11013/8020/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Deepak Kumar, Advocate Sh. Ramesh Kumar H.No 1646/8 Rajputa Chowk, Islamabad, Amritsar, Punjab-143001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 184</u>

F. No. N~11013/8021/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Jasvir Singh, Advocate Sh. Sardool Singh 407, Village Nasrali, Near Gaooshala, Ludhiana, Punjab-141414

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 185</u>

F. No. N~11013/8022/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Jarnail Singh, Advocate Sh. Amar Singh Krishna Nagar. Street No 6, Amloh Road Khanna, Ludhiana Punjab-141401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 186</u>

F. No. N~11013/8023/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sachin Bhanot, **Advocate** Sh. Bharat Bhushan Bhanot H.No.59, Garden Colony, Ropar, Rupnagar Punjab-140001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 187</u>

F. No. N~11013/8024/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gurmitsingh, Advocate Sh. Jiwa Singh H.No.3255, Sector 46-C, Chandigarh-160047

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 188</u>

F. No. N~11013/8025/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Subhash Chander Garg, Advocate Sh. Lt.BANARSI DASS H.No.2901, URBAN ESTATE PHASE-2 PATIALA, Punjab-147002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.10.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 189</u>

F. No. N~11013/8026/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. KIRANDEEP KAUR, Advocate Sh. Varinder Singh Gtb Nagar, Street No.1 New Harnek Nagar, Near New Public School Mullanpur, Ludhiana, Punjab-141101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 190</u>

F. No. N~11013/8027/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Satish Chander Verma, Advocate Sh. Kundan Lal Verma Street No. 1, Kulam Road Model Town Behind Cold Store Nawanshahr, Punjab-144514

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 191</u>

F. No. N~11013/8028/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Hirde Ram, Advocate Sh. Ram Dass H.No 49 Opp. Mand Palace Baba Kahan Dass Nagar, Jalandhar, Punjab-144002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.11.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 192</u>

F. No. N~11013/8029/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Baljinder Bansal, Advocate Sh. Dharampal Bansal Teacher Colony Dhurkot Road, Vpo Nihal Singh Wala Teh Nihal Singh Wala, Moga Punjab-142055

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 193</u>

F. No. N~11013/8030/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Amandeep Singh, Advocate Sh. Narinderpal Singh H.No 261 South City Colony, Phase-3 Umarpura Road Batala Gurdaspur, Punjab-143505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 17.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 194</u>

F. No. N~11013/8031/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Lalit Mohan, Advocate Sh. Amar Nath H.No. 1091 Rajput Nagar Model House, Jalandhar, Punjab-144003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.12.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 195</u>

F. No. N~11013/8032/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Harcharan Dass Kathpal, Advocate Sh. Rattan Lal H.No.1366, Thana Bazar Jalalabad(W) Fazilka, Punjab-152024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 196</u>

F. No. N~11013/8033/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Loveleen Sharma, **Advocate** Sh. Varinder Sharma Purana Quila Near Sbs Park Kotkapura Faridkot, Punjab-151204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 197</u>

F. No. N~11013/8034/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Kanwaljeet Kaur, Advocate Sh. Gurpreet Singh Village Chatauli, P.O Kurali Tehsil Kharar S.A.S Nagar, Punjab-140103

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 198</u>

F. No. N~11013/8035/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.ROOPAL PRUTHI, Advocate Sh. S.Amrik Singh Pruthi H.No.38~A, Model House Ludhiana, Punjab-141002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 199</u>

F. No. N~11013/8036/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. RAMANDEEP KAUR, Advocate Sh. Gurvinder Singh Village Abhun, Po Chak Ban Wala Tehsil Fazilka, Punjab-152123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 200</u>

F. No. N~11013/8037/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rajesh Sharma, Advocate Sh. Ramesh Chander Sharma Mohalla Kashmiri Near Baba Moni Mandir, Sujanpur Tehsil And District Pathankot Gurdaspur, Punjab-145023

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 201</u>

F. No. N~11013/8038/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Amarjeet Singh, Advocate Sh. Gian Singh Z-2 06852 St No 11/3 Power House Road Bathind, Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 202</u>

F. No. N~11013/8039/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sukhdeep Singh, **Advocate** Sh. Gurbachan Singh Basti Bhagwanpura Opp Xen Office, Jalalabad West Fazilka Punjab~152024

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 203</u>

F. No. N~11013/8040/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Rufsa, Advocate Sh. Devi Dass House No. 103 Ward No. 7, Christian Colony Geeta Bhawan Road Gurdaspur, Punjab~143521

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 19.01.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 204</u>

F. No. N~11013/8041/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Vipan Kumar, **Advocate** Sh. Tek Chand House No B-4/79, Ucchi Gali Old Jail Road, Faridkot,Punjab-151203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 205</u>

F. No. N~11013/8042/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Pardeep Grover, **Advocate** Sh. Manohar Lal Grover House No B Viii-360, Sethian Wala Mohalla Faridkot, Punjab-151203

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 206</u>

F. No. N~11013/8043/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Amarjit Singh, Advocate Sh. Jagjit Singh 604, Guru Gobind Singh Avenue Chogiti Bye Pass Jalandhar, Punjab-144009

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 207</u>

F. No. N~11013/8044/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Balwant Singh, Advocate Sh. Bachan Singh Street No 3 Near Bedi Model School, Ganga Singh Nagar, Jandiala Road, Tarn Taran, Punjab-143401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 208</u>

F. No. N~11013/8045/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.SANJU SHARMA, Advocate Sh. Kuldeep Kaushik H.No.53, Near Main Gurudwara Vpo Romana Albel Singh Faridkot, Punjab-151204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.02.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 209</u>

F. No. N~11013/8046/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ravinder Singh, Advocate Sh. Harmesh Singh H.No.18-C, Skynet Enclave Lohgarh, Zirakpur S.A.S Nagar, Punjab-140603

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 210</u>

F. No. N~11013/8047/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.RAJINDER PAUL KAUR, Advocate Sh. Gurdev Singh Village Aklia, Tehsil Mansa Punjab-148109

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 211</u>

F. No. N~11013/8048/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mandeep Pal Singh, Advocate Sh. Ram Parkash Vpo Tarkheri Kalan, Tehsil Nabha Distt. Patiala Punjab-147104

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 212</u>

F. No. N~11013/8049/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Prabhjot Kaur, Advocate Sh. Jarnail Singh H.No.511, Ward No. 9 City Morinda Rupnagar,Punjab-140101

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 213</u>

F. No. N~11013/8050/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Harpreet Singh Sodhi, Advocate Sh. Lt.S. SHER SINGH SODHI H.No.68/3, STREET JEE RAJAN NEAR SHAHI SAMADHAN PATIALA, Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 214</u>

F. No. N~11013/8051/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gursewak Singh, Advocate Sh. Amarjeet Singh Landmark House No 54 Ward No 10 Block No 05 Khamanon, Tehsil And Post Office Khamanon Fatehgarh Sahib, Punjab-141801

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 215</u>

F. No. N~11013/8052/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Arvind Pal, **Advocate** Sh. Gangadeen Pal H No 468 St No 15, Virk Colony Near Dmw Stadium Bye Pass Road, Patiala Punjab-147003

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.03.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 216</u>

F. No. N~11013/8053/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Vijay Kumar, Advocate Sh. Ram Sarup House No 2001/1, Near Govt Primary School Haibowal Kalan Ludhiana-141001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 217</u>

F. No. N~11013/8054/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gurinderjit Singh, Advocate Sh. Harkaramjit Singh H.No. Mig-662 Phase-1 Urban Estate Patiala, Punjab-147002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 04.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 218</u>

F. No. N~11013/8055/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. RACHNA, Advocate Sh. Lt.Sh. Sanjeev Kumar Gupta H No 339 Mohalla Bawian Shahkot, Jalandhar, Punjab-144702

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 219</u>

F. No. N~11013/8056/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Shamsher Singh, Advocate Sh. Gurmukh Singh Village Rattanheri Po And Tehsil Khanna Ludhiana, Punjab-141401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 220</u>

F. No. N~11013/8057/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Narian Garg, **Advocate** Sh. Parveen Kumar H.No.374, Godara Street, Jagdambe Road Mansa, Punjab-151505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 221</u>

F. No. N~11013/8058/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. HARPREET KAUR, Advocate Sh. Simranjit Singh H.No. 165 Village Barwali Kalan, Post Office Barwali Khurd, Tehsil Khamanon District Fatehgarh Sahib Punjab-141411

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 222</u>

F. No. N~11013/8059/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Daljit Singh, Advocate Sh. Dhian Singh H.No.114-G, Ranjit Nagar Seona Chowk Patiala, Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 25.04.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 223</u>

F. No. N~11013/8060/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ashok Kumar, **Advocate** Sh. Tara Chand H.No.578/13, Kasaba Street, Khanna Tehsil Khanna, Ludhiana Punjab~141401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 01.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 224</u>

F. No. N~11013/8061/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Palwinder Kaur, Advocate Sh. Gurjinder Singh Ward No. 7 Purana Dhariwal Post Office Dhariwal Tehsil And District Gurdaspur, Punjab-143519

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 225</u>

F. No. N~11013/8062/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Parminder Singh, Advocate Sh. Majboor Singh House No Bi~1871, Prem Nagar Near Bawa Clinic Kotkapura, Faridkot Punjab~151204

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 226</u>

F. No. N~11013/8063/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Paviter Singh, Advocate Sh. Avtar Singh Tehsildar Kothi. Railway Road. Nabha, Patiala Punjab-147201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 227</u>

F. No. N~11013/8064/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rajwinder Singh, Advocate Sh. Swaranjit Singh House No 74 Street No.5 Malhotra Colony Rupnagar, Punjab-140001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 228</u>

F. No. N~11013/8065/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Kulwinder Singh, Advocate Sh. Sadhu Singh House No B-15/388/13, Mohalla New Hari Nagar, Distt Hoshiarpur Punjab-146001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 229</u>

F. No. N~11013/8066/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. GURPUNEET KAUR, Advocate Sh. Gurmeet Singh H No. 224 Het Ram Colony, Kairon Road Malout Muktsar, Punjab-152107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 230</u>

F. No. N~11013/8067/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Kulwinder Singh, Advocate Sh. Jaswant Singh Malout Pind, Abohar Road Muktsar, Punjab-152107

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 231</u>

F. No. N~11013/8068/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Amit Jain, **Advocate** Sh. Vinod Kumar Jain Opp Municipal Committee, Railway Road Sangrur Punjab-148001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 232</u>

F. No. N~11013/8069/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Tarsem Singh, Advocate Sh. Virsa Singh Vill Peer Ke Khan Garh, Po Dodh Ferozepur, Punjab-152002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 233</u>

F. No. N~11013/8070/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sarbjit Singh, **Advocate** Sh. Gurcharan Singh Ward No 14 Near Sbi Bank, Talwandi Sabo, Bathinda Punjab-151302

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 24.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 234</u>

F. No. N~11013/8071/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ram Singh Bishnoi, Advocate Sh. Ram Narayan Vill Haripura P/O Khuian Sarwar Tehsil Abohar Distt Fazilka, Punjab-152128

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 28.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 235</u>

F. No. N~11013/8072/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. RUPINDER KAUR, Advocate Sh. Charanvir Singh H.No.55, Majithia Enclave (Ext.), Nabha Road Patiala, Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.05.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 236</u>

F. No. N~11013/8073/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gurdeep Singh, Advocate Sh. Sharanjit Singh Village Ramgarh Tehsil Phillaur Jalandhar, Punjab-14410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 237</u>

F. No. N~11013/8074/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ashok Kumar Narula, Advocate Sh. Hans Raj B-Ix-325, Patel Nagar Abohar Fazilka, Punjab-152116

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 238</u>

F. No. N~11013/8075/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Charanjit Singh, Advocate Sh. Ram Partap Singh H.No.47, Village Raipur Kalan Chandigarh-160102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 239</u>

F. No. N~11013/8076/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Anju Chowdhary, Advocate Sh. Kunal Kumar Vpo Hajipur Teh Mukerian HOSHIARPUR, Punjab-144221

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 240</u>

F. No. N~11013/8077/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Manmohan Kumar, Advocate Sh. Krishan Dass H.No-151 Village Haveli Khurd Ropar, Opposite Saini Work Shop Bela Road Ropar Rupnagar, Punjab-140001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 21.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 241</u>

F. No. N~11013/8078/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Meetu Bala, **Advocate** Sh. Arun Kumar Kalbano Road Ghagga, Tehsil Samana Patiala Punjab-147102

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 242</u>

F. No. N~11013/8079/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Harminder Singh, Advocate Sh. Tarlochan Singh H.No.29, Baba Budha Ji Enclave Ext. Dakoha Jalandhar, Punjab-144410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 243</u>

F. No. N~11013/8080/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Manjit Singh, **Advocate** Sh. Bagga Singh Mall Road Near Bus Stand Goniana Mandi Bathinda, Punjab-151001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 244</u>

F. No. N~11013/8081/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ashish Gupta, Advocate Sh. Harish Inder Gupta Hig Flat No 2476, First Floor Phase-Ii Urban Estate Dugri Ludhiana, Punjab-141013

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 245</u>

F. No. N~11013/8082/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ajit Pal Singh Marve, **Advocate** Sh. Late S. Kartar Singh Marve 230 Lane No 2 New Satnampura, Phagwara Kapurthala, Punjab-144401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 26.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 246</u>

F. No. N~11013/8083/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Bhupinder Singh, Advocate Sh. Parkash Chand H.No.12, Street No. 32 Anand Nagar B Tripuri Patiala, Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 247</u>

F. No. N~11013/8084/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sunil Malhotra, Advocate Sh. Deepak Kumar Malhotra H.No.8, Dashmesh Nagar Near Malhotra Filling Station, Firozepur Punjab-152002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 27.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 248</u>

F. No. N~11013/8085/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. JASPINDER KAUR, Advocate Sh. Satvir Singh Dhaliwal H No. B~1/662, Takia Shah Sarph Ward No.3 Phillaur, Jalandhar, Punjab~144410

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 31.07.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 249</u>

F. No. N~11013/8086/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rakesh Kumar, Advocate Sh. Om Parkash House No F 921 A Mohalla Khatika Border Road Fazilka Punjab-152123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 250</u>

F. No. N~11013/8087/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gopal Rathi, **Advocate** Sh. Inder Kumar Rathi E 3417 Jain Street No 3, Near Kothi Sagar Mal FAZILKA PUNJAB-152123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 251</u>

F. No. N~11013/8088/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sanjeev Makkar, Advocate Sh. Sh. Radha Krishan Arya Samaj Road Street Sadhu Ashram Fazilka Punjab-152123

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 252</u>

F. No. N~11013/8089/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Daisy, Advocate Sh. Ashu Garg House No 10256 Doctor Jagat Singh Street Ranjodh Park Haibowal Kalan Ludhiana Punjab-141001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 18.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 253</u>

F. No. N~11013/8090/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.PARVEEN, Advocate Sh. Raman Sethi Mohalan Dharampura Gali Sodhi Inder Singh Ferozepur City Punjab~152002

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 20.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 254</u>

F. No. N~11013/8091/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Amanpreet Singh, Advocate Sh. Santokh Singh H.No.90, Sst Nagar Patiala Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 255</u>

F. No. N~11013/8092/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Vishavdeep Gupta, Advocate Sh. Arvind Gupta H.No.88, Desi Mehmandari Street No. 3 Opp. Bus Stand Patiala Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 22.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 256</u>

F. No. N~11013/8093/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms. Surinder Kaur, Advocate Sh. Maninder Singh Colony Park Avenue Near Hari Ram Sheller Tarn Taran Punjab-143401

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.03.17 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 257</u>

F. No. N~11013/8094/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rajesh Kumar Jindal, Advocate Sh. Dev Kumar Jindal Gate No. 1, Banasar Bagh Road Sangrur Punjab-148001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 258</u>

F. No. N~11013/8095/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Surjit Singh, Advocate Sh. Attar Singh H.No. 129, Khalifa Street, Sunami Gate, Sangrur. Punjab-148001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 23.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 259</u>

F. No. N~11013/8096/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Harmohinder Singh, Advocate Sh. Avtar Singh H.No.1180/1, Harnam Nagar, Model Town Ludhiana Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 260</u>

F. No. N~11013/8097/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Parshotam Singh, Advocate Sh. Prem Singh H.No.19-D, New Beant Nagar Po. Papline Jalandhar Punjab-144006

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.06.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 261</u>

F. No. N~11013/8098/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Kapil Chitral, **Advocate** Sh. Ashok Kumar H.No.301, Harinder Grewal Enclave, Sular Patiala Punjab-147001

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 16.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 262</u>

F. No. N~11013/8099/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ms.Geetika Goyal, Advocate Sh. Tarsen Kumar Goyal General Store Lalru Mandir Tehsil Derabassi Distt.S.A.S.Nagar Punjab~140501

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date Nil for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 263</u>

F. No. N~11013/8100/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Amarjit Singh, Advocate Sh. Gulzar Singh Vpo Khemoana Bathinda Punjab-151201

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 264</u>

F. No. N~11013/8101/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Deepak Kumar, Advocate Sh. Dewan Chand Mitwa Street, Near Sbop Main Branch Water Works Road, Mansa Punjab-151505

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 265</u>

F. No. N~11013/8102/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sandeep Arora, **Advocate** Sh. Surinder Kumar H. No. 90 J.P Colony Sangrur Sangrur,Sangrur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 266</u>

F. No. N~11013/8103/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Surjit Singh, Advocate Sh. Ganda Singh Vill Chhanga Rai Hithar Po Chhanga Rai Uttar Teh Guruharsahai, Firozepur, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 29.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 267</u>

F. No. N~11013/8104/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Subhash Chander, Advocate Sh. Mohan Lal House No B 505 M E S Road Opposite Chankya School Fazilka Tehsil And Distt Fazilka,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 30.08.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 268</u>

F. No. N~11013/8105/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rashpal Kaur, Advocate Sh. Bawa Singh Vill. Rauwal P.O. Dinanagar Tehsil And District Gurdaspur, Gurdaspur, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 02.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 269</u>

F. No. N~11013/8106/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sanjeev Kumar, Advocate Sh. Parkash Chand Ward No. 7, Patti Randhawa, Near Hanuman Mandir, Longowal, Tehsil Sangrur, Sangrur, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 03.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 270</u>

F. No. N~11013/8107/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Kuldip Ram Bhatti, **Advocate** Sh. Hazara Ram MANAV NAGAR HADIABAD PHAGWARA,KAPURTHALA,PUNJAB

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 271</u>

F. No. N~11013/8108/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Priyanka Gupta, **Advocate** Sh. Raj Kumar House No 81 Mahanta Wali Gali Jawaharke Road Mansa ,Mansa,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 272</u>

F. No. N~11013/8109/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sohan Lal, **Advocate** Sh. Kabul Ram Village Kakowal Teh. Ludhiana Disttrict Ludhiana,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 273</u>

F. No. N~11013/8110/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Shyam Sunder, **Advocate** Sh. Chiranji Lal H.No..05, St.No..03, Block.A Sai Baba Mandir Road, Satjot Nagar Dhandra Road, Dugri, Ludhiana,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 05.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 274</u>

F. No. N~11013/8111/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gurcharan Singh, Advocate Sh. Sohan Singh House No. 231, Street No.7, Hargobind Nagar, Kulam Road Nawanshahr, Nawanshahr, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 06.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 275</u>

F. No. N~11013/8112/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Navdeep Kaur, Advocate Sh. Tejbir Singh Village Randhawa Tehsil Dasuya Village Randhawa Tehsil Dasuya Village Randhawa Tehsil Dasuya,Hoshiarpur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 276</u>

F. No. N~11013/8113/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mr Jatinder Singh, **Advocate** Sh. S. Kirpal Singh Ekam Villa Opp. Chhina Hospital Ujjagar Nagar, Gounspura Road, Batala ,Gurdaspur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 07.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 277</u>

F. No. N~11013/8114/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Harsh Kumar, Advocate Sh. Manohar Pardeep Istri Satsang Sabha Wali Gali Near Star Scan Centre Gidderbaha, Muktsar, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 08.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 278</u>

F. No. N~11013/8115/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Paramjit Kapoor, Advocate Sh. Late Mastan Chand Kapoor B 34 4966 2 Zenith Colony Opp Sai Baba Mandir Near Chander Nagar ,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 09.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 279</u>

F. No. N~11013/8116/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Raj Kumar Karir, Advocate Sh. Sh. Sham Lal Karir 5th Floor Lawyers Chamber New District Courts Ludhiana Near Bahrat Nagar Chowk Ludhiana Pin 141001, Ludhiana, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 280</u>

F. No. N~11013/8117/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Arminder Bhumbla, Advocate Sh. Dharm Pal Ward No. 5 Balachaur Tehsil Balachaur,Nawanshahr,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 281</u>

F. No. N~11013/8118/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Seema, **Advocate** Sh. Pawan Kumar 20905, St. No. 15, Ajit Road, Bathinda Chamber No. 129, Lawyers Chamber Complex, Bathinda Chamber No. 129, Lawyers Chamber Complex, Bathinda,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 282</u>

F. No. N~11013/8119/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Adish Kumar, **Advocate** Sh. Vidya Sagar Near Girls High School Talwandi Bhai Ferozepur,Firozepur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 283</u>

F. No. N~11013/8120/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Moon Jhanji, **Advocate** Sh. Jiwan Lal Jhanji House No. 416.4, Street No.6 Shastri Nagar Jagraon,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 284</u>

F. No. N~11013/8121/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Parveen Kumar Dhanju, **Advocate** Sh. Khushal Chand Street No. 3, Model Town Abohar ,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 285</u>

F. No. N~11013/8122/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Surinder Singh, **Advocate** Sh. Bagga Singh Vpo. Karam Patti Tehsil Malout ,Muktsar,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 286</u>

F. No. N~11013/8123/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Deepak Mehta, Advocate Sh. Vijay Kumar Mehta H No 42 Golden Enclave Icche Wala Road Ferozepur City, Firozepur, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 287</u>

F. No. N~11013/8124/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ashok Chadha, **Advocate** Sh. Madan Lal Chadha Lane No 6 Lane No 6 New Mohini Park,Amritsar,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 10.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 288</u>

F. No. N~11013/8125/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ajay Kumar Tayal, **Advocate** Sh. Sh. Kewal Krishan E.G.926 A Mohalla Gobind Garh Jalandhar,Jalandhar,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 289</u>

F. No. N~11013/8126/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Vikas Kumar Gupta, Advocate Sh. Krishan Dev 134, Tagore Nagar, Bathinda Chamber No. 442, Lawyers Chamber Complex, Bathinda Chamber No. 442, Lawyers Chamber Complex, Bathinda,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 290</u>

F. No. N~11013/8127/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rakesh Bhateja, **Advocate** Sh. Om Parkash Anand Nagri Street No. 3 Abohar,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 291</u>

F. No. N~11013/8128/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sorabh Maheshwari, **Advocate** Sh. Surinder Kumar Maheshwari Seth Siri Chand Street, New Market, Jaitu Jaitu Jaitu,Faridkot,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 292</u>

F. No. N~11013/8129/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ashok Kumar, **Advocate** Sh. Farangi Lal Nai Abadi Street No. 12 H.No. B.4.285, Abohar,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 293</u>

F. No. N~11013/8130/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sanjeev Kumar, **Advocate** Sh. Prem Kumar Sanjeev Kumar So Prem Kumar Street No 2 Ward No 4 Raman,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 294</u>

F. No. N~11013/8131/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Amit Goyal, **Advocate** Sh. Sohan Lal Goyal H No 238 Talwandi Patti Ward No 8 Handiaya,Barnala,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 295</u>

F. No. N~11013/8132/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Guriqbal Singh, Advocate Sh. Pritpal Singh H.No.1 Railway Road Dakhla Colony Jandiala Guru,Amritsar,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 296</u>

F. No. N~11013/8133/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rupinder Singh, Advocate Sh. Late Sh Pritam Singh House No 280 Street No 2 Karnail Singh Nagar Phase 3 Pakhowal Road, Ludhiana, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 297</u>

F. No. N~11013/8134/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Prabhjot Singh, Advocate Sh. S Avtar Singh House No 96 Rajouri Garden Barewal Road,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 11.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 298</u>

F. No. N~11013/8135/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rajneesh Kumar, **Advocate** Sh. Rajinder Paul Bansal H No B.Ix.338 Purana Bazar Barnala,Barnala,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 299</u>

F. No. N~11013/8136/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Arti, Advocate Sh. Darshan Lal Tatial Kamal Niwas R S D Jugial Near Fire Station, Gurdaspur, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 300</u>

F. No. N~11013/8137/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Naveen Kumar, **Advocate** Sh. Madan Lal H No 436 W No 14 Mohalla Kishanpura,Moga,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 301</u>

F. No. N~11013/8138/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Veerpal Kaur, **Advocate** Sh. Sh. Billan Singh V.P.O Laleana Teh. Talwandi Sabo ,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 302</u>

F. No. N~11013/8139/2018-NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sandeep Jain, Advocate Sh. Manohar Lal Jain Ward No. 2 Near Jain Mandir Garhdiwala Tehsil Dasuya Ward No. 2 Near Jain Mandir Garhdiwala Tehsil Dasuya Ward No. 2 Near Jain Mandir Garhdiwala Tehsil Dasuya,Hoshiarpur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 303</u>

F. No. N~11013/8140/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Jagtar Singh, Advocate Sh. Gurtej Singh Village Golewala Post Office Kalalwala, Tehsil Talwandi Sabo Chamber No. 164, Court Complex, Talwandi Sabo Chamber No. 164, Court Complex, Talwandi Sabo,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 304</u>

F. No. N~11013/8141/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gaurav Bajaj, **Advocate** Sh. Subhash Chander Bajaj Street No. 2.6 Sharda Vihar Colony Abohar,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 305</u>

F. No. N~11013/8142/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Tarun Sharma, Advocate Sh. Shakti Kumar Sharma Mohalla House No.2020 Ali Ropar, Rupnagar, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

You are also requested to bring the originals of the documents (no Mark-Sheets 3. will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) **DEPUTY LEGAL ADVISER &** COMPETENT AUTHORITY

<u>Sr.No. 306</u>

F. No. N~11013/8143/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sandeep Singh, Advocate Sh. Amrik Singh Village Rawan P.O Jhinger Kalan Tehsil Dasuya Village Rawan P.O Jhinger Kalan Tehsil Dasuya Village Rawan P.O Jhinger Kalan Tehsil Dasuya,Hoshiarpur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 307</u>

F. No. N~11013/8144/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Dheeraj Chhabra, Advocate Sh. Sham Lal Chhabra Thana Road Anand Nagri Street No. 1, Abohar,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 308</u>

F. No. N~11013/8145/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mukesh Kumar, **Advocate** Sh. Prakash Chand Goyal Hukam Chand Street Jaitu Tehsil Jaitu Faridkot,Faridkot,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 309</u>

F. No. N~11013/8146/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Simran Kaur Gurm, Advocate Sh. Late Sh Sher Singh Gurm Village Bholapur Jhabewal Chandigarh Road ,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 310</u>

F. No. N~11013/8147/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Nishu, Advocate Sh. Inder Paul Garg H No 3, Taj City Colony Patiala Road Sunam Sunam,Sangrur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 12.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 311</u>

F. No. N~11013/8148/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gopal Krishan Garg, Advocate Sh. Ramesh Chander Street Goldy Advocate Kamiana Gate Circular Road,Faridkot,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 312</u>

F. No. N~11013/8149/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Jagdeep Singh, Advocate Sh. Gurdial Singh H.No . 65, Ward No. 8 Lalluana Road Mansa, Mansa, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 313</u>

F. No. N~11013/8150/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Lakhvir Singh, **Advocate** Sh. Dalip Singh Vill Baghour P.O. Manki Tehsil Samrala,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 314</u>

F. No. N~11013/8151/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Amit Asija, **Advocate** Sh. M. P. Asija Hounse No.2049 Street No.15 Partap Niwas Abohar Hounse No.2049 Street No.15 Partap Niwas Abohar Hounse No.2049 Street No.15 Partap Niwas Abohar, Fazilka, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 315</u>

F. No. N~11013/8152/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Chandra Shekhar, Advocate Sh. Jayanti Parsad House No. 530 Ward No. 1 Luxmi Nagar Amritsar Road, Kapurthala, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 316</u>

F. No. N~11013/8153/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sarbjit Singh, Advocate Sh. Ramjit Singh Village Mussa P.O Garhdiwala Tehsil Dasuya Village Mussa P.O Garhdiwala Tehsil Dasuya Village Mussa P.O Garhdiwala Tehsil Dasuya,Hoshiarpur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 317</u>

F. No. N~11013/8154/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Dinesh Mehta, Advocate Sh. Late Sh Jagdish Mehta House No 10 Ganesh Vihar Jagriti Apartment Dhakoli Tehsil Zirakpur,S.A.S Nagar,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 318</u>

F. No. N~11013/8155/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ashish Billa, **Advocate** Sh. Murli Dhar Billa H No B Viii 1010 Near Geeta Bhawan Kotkapura,Faridkot,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 319</u>

F. No. N~11013/8156/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sunil Kumar Jindal, Advocate Sh. Sh. Birbal Dass Hl.397, Phase 9 Sector 63 S.A.S Nagar,S.A.S Nagar,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 320</u>

F. No. N~11013/8157/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Nisha Rishi, **Advocate** Sh. Ashwani Kumar H.No. 116.B Sadar Bazar Sanour,Patiala,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 321</u>

F. No. N~11013/8158/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Veerpal Kaur, Advocate Sh. Sukhdarshan Singh Adarsh Nagar St No 4, W No 2 Malout,Muktsar,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 322</u>

F. No. N~11013/8159/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ashok Kumar, **Advocate** Sh. Radha Krishan Near Sbop Ganesh Colony Maur Mandi District Bathinda ,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 323</u>

F. No. N~11013/8160/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rajinder Singh Jinda, Advocate Sh. Jangir Singh Street No 2 Gandhi Nagar Jalalabad West Distt Fazilka Street No 2 Gandhi Nagar Jalalabad West Distt Fazilka Street No 2 Gandhi Nagar Jalalabad West Distt Fazilka, Fazilka, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 324</u>

F. No. N~11013/8161/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ajay Arora, **Advocate** Sh. Sh Prem Chand House No 8200 21 New Maya Nagar Near Sidhivinayak Mandir Haibowal Kalan,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 325</u>

F. No. N~11013/8162/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Parvinder Singh, Advocate Sh. S Balbir Singh 3859 1b Kartar Nagar Model Town Extension ,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 326</u>

F. No. N~11013/8163/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Larinder Singh, Advocate Sh. Kabal Singh Bains H No. B.12.185 Mohalla Dalip Nagar Railway Road,Nawanshahr,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 327</u>

F. No. N~11013/8164/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Neeraj Kumar Maheshwari, **Advocate** Sh. Prem Kumar Jain Mandir Street Jaitu Tehsil Jaitu Distt Faridkot,Faridkot,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 328</u>

F. No. N~11013/8165/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ravinder Kumar, Advocate Sh. Dev Raj Radha Swami Colony Street No 1 Fazilka Radha Swami Colony Street No 1 Fazilka Radha Swami Colony Street No 1 Fazilka, Fazilka, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 329</u>

F. No. N~11013/8166/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Milan Setia, Advocate Sh. Parminder Kumar Setia 228 North Estate,Back Side Kishori Ram Hospital,Street No 228 North Estate,Back Side Kishori Ram Hospital,Street No Bathinda,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 330</u>

F. No. N~11013/8167/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Daulat Ram Khatri, Advocate Sh. Sh Luxmi Narayan Khatri House No Bxii 412 Kucha Harnam Dass Field Ganj,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 331</u>

F. No. N~11013/8168/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Manjeet Kaur, Advocate Sh. Shishpal Singh 307,Gopal Singh Street Bedi Market Sri Muktsar Sahib,Muktsar,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 13.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 332</u>

F. No. N~11013/8169/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gurinder Kumar, **Advocate** Sh. Darshan Kumar Ward No 10 Patel Marg Budhlada,Mansa,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 333</u>

F. No. N~11013/8170/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Manjinder Singh, Advocate Sh. Gurdev Singh Vpo Mahla Kalan Teh Bagha Purana Distt Moga,Moga,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 334</u>

F. No. N~11013/8171/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Manish Garg, **Advocate** Sh. Darshan Garg 5562, Pujjan Wala Mohhalla, Bathinda Ch. No. 618, Ist Floor, Block.B, Bathinda Ch. No. 618, Ist Floor, Block.B, Bathinda, Bathinda, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 335</u>

F. No. N~11013/8172/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Pankaj, **Advocate** Sh. Dinesh Kumar H.No.96 Street No. 8 Old Barood Khana,Patiala,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 336</u>

F. No. N~11013/8173/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Tejpal Singh, Advocate Sh. Harjinder Singh Civil Lines Phase 2 House No.94 Fazilka Civil Lines Phase 2 House No.94 Fazilka Civil Lines Phase 2 House No.94 Fazilka, Fazilka, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 337</u>

F. No. N~11013/8174/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Bharat Bhushan, Advocate Sh. Makhan Lal 227, Veer Colony, Amrik Singh Road, Bathinda Ch. No. 436, 3rd, Floor, Lawyers Chamber Complex, Bathnda Ch. No. 436, 3rd, Floor, Lawyers Chamber Complex, Bathnda,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 338</u>

F. No. N~11013/8175/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Manish Kumar, **Advocate** Sh. Rajinder Prasad 3415 Mohalla Jain Nakodar ,Jalandhar,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 339</u>

F. No. N~11013/8176/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Amandeep Singh, Advocate Sh. Harjaib Singh Village Chirag Dhani Tehsil Abohar,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 340</u>

F. No. N~11013/8177/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mukesh Kumar, **Advocate** Sh. Madan Lal Village Taja Patti P.O. Dhirangwala Tehsil Abohar,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 341</u>

F. No. N~11013/8178/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Geetanjali Korpal, Advocate Sh. Chaman Lal Korpal Flat No. 69 Second Floor B.Block Ranjit Avenue, Amritsar, Amritsar, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 342</u>

F. No. N~11013/8179/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Surinder Singh, **Advocate** Sh. Mal Singh V.P.O. Dharampura Tehsil Abohar,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 343</u>

F. No. N~11013/8180/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Navjot Kaur, **Advocate** Sh. Janki Dass Mohalla Gaddi Near Lala Lajpat Rai School, Bassi Pathana,Fatehgarh Sahib,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 344</u>

F. No. N~11013/8181/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Surinder Kumar Sachdeva, Advocate Sh. Boota Ram Sachdeva Ashok Vihar Firni Road Fazilka Ashok Vihar Firni Road Fazilka Ashok Vihar Firni Road Fazilka,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 345</u>

F. No. N~11013/8182/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sumit Kumar, Advocate Sh. Waryam Singh Mohalla Pura, House No.55, Ward No.5, Bassi Pathana, Tehsil Bassi Pathana ,Fatehgarh Sahib,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 346</u>

F. No. N~11013/8183/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sanjeev Kumar Mangal, Advocate Sh. Tirath Ram 319.3, Kamla Nehru Colony, Bathinda Ch. No. 510, Lawyers Chmaber Complex, Bathinda Ch. No. 510, Lawyers Chmaber Complex, Bathinda,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 347</u>

F. No. N~11013/8184/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Dimpal Kumar, **Advocate** Sh. Mohinder Pal Village Bhadal Thuha ,Fatehgarh Sahib,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 348</u>

F. No. N~11013/8185/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rajesh Kumar, Advocate Sh. Chiman Lal D.1766 Juneja Street Tehsil And Distt Fazilka D.1766 Juneja Street Tehsil And Distt Fazilka D.1766 Juneja Street Tehsil And Distt Fazilka,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 349</u>

F. No. N~11013/8186/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gurdeep Singh, **Advocate** Sh. Ishwar Dass H.No. 146 Farid Enclave Kotkapura Road Faridkot,Faridkot,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 350</u>

F. No. N~11013/8187/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rahul, Advocate Sh. Jagdeep Singh 74, Phase.2, Model Town, Bathinda Distt. Courts Bathinda Distt. Courts Bathinda, Bathinda, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 351</u>

F. No. N~11013/8188/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sukhbeer Singh, Advocate Sh. Jaswant Singh Mohalla Kamoan Wala , Near Masita Wala School Zira Teh Zira Distt Ferozepur, Firozepur, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 352</u>

F. No. N~11013/8189/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Darshan Singh Mahal, Advocate Sh. Prem Singh H.No.86, Shahid.E.Azam, Bhagat Singh Nagar Behind D.C. Resident, Rupnagar Po, Tehsil And District Rupnagar, Rupnagar, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 353</u>

F. No. N~11013/8190/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Balvir Kaur, **Advocate** Sh. Sukhmander Singh Street No 7, Ward No 2 Now 27 Near Electricity Grid Mansa, Mansa, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 354</u>

F. No. N~11013/8191/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Mukesh Kumar Sharma, Advocate Sh. Janak Raj Sharma Flat No. 173, Green Valley Apartments, Dhakoli, Zirakpur, ,S.A.S Nagar,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 355</u>

F. No. N~11013/8192/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Balwinder Singh, Advocate Sh. Ajit Singh Jawarke Road Ward No 14 Mansa, Mansa, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 356</u>

F. No. N~11013/8193/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Navneet Kumar, **Advocate** Sh. Om Parkash 32758 Street.3 Paras Ram Nagar,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 357</u>

F. No. N~11013/8194/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rupinder Pal Kaur, **Advocate** Sh. Dharam Pal Vpo Rawalpindi Tehsil Phagwara ,Kapurthala,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 358</u>

F. No. N~11013/8195/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ajay Singla, **Advocate** Sh. Om Parkash Singla H.No. 2.251, St. No. 2.B, Ram Basti, Sangrur. District Courts, Sangrur Sdm Complex, Opposite Bus Stand, Sangrur, Sangrur, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 359</u>

F. No. N~11013/8196/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Rajinder Parshad, Advocate Sh. Pati Ram House No.41 Street No.10.13 Guru Gobind Singh Nagar ,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 360</u>

F. No. N~11013/8197/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sonia Vig, Advocate Sh. Charan Dass Vig Araya Samaj Road Nawanshahr, Punjab

Nawanshahr

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

You are also requested to bring the originals of the documents (no Mark-Sheets 3. will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) **DEPUTY LEGAL ADVISER &** COMPETENT AUTHORITY

<u>Sr.No. 361</u>

F. No. N~11013/8198/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Anil Kumar, Advocate Sh. Ashok Kumar Setia H.No.771 Street Mal Singh Wali Malkana Mohalla Fazilka H.No.771 Street Mal Singh Wali Malkana Mohalla Fazilka H.No.771 Street Mal Singh Wali Malkana Mohalla Fazilka,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

Sr.No. 362

F. No. N~11013/8199/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Preet Bhupinder Singh, Advocate Sh. Jagat Singh Village Awa Post Office Fazilka Tehsil And Distt Fazilka Village Awa Post Office Fazilka Tehsil And Distt Fazilka Village Awa Post Office Fazilka Tehsil And Distt Fazilka, Fazilka, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 363</u>

F. No. N~11013/8200/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Jagdip Singh, Advocate Sh. Prithipal Singh Bagh Colony House No.315 Near Dav School Jalalabad West Bagh Colony House No.315 Near Dav School Jalalabad West Bagh Colony House No.315 Near Dav School Jalalabad West,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 14.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 364</u>

F. No. N~11013/8201/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Baljinder Singh Cheema, Advocate Sh. Bakhtawar Singh Baljinder Singh Cheema Son Of Bakhtawar Singh Vpo Nihaluwal Tehsil And District Barnala,Barnala,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 365</u>

F. No. N~11013/8202/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Najar Singh, **Advocate** Sh. Jumma Singh Baghi Filling Station Fatta Maloka Tehsil Sardulgarh,Mansa,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 366</u>

F. No. N~11013/8203/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Resham Singh, **Advocate** Sh. Sukhdev Singh Vpo. Laleana Teh. Talwandi Sabo ,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 367</u>

F. No. N~11013/8204/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Damanpreet Kaur, Advocate Sh. Harpal Singh 158 Sant Lal Road Near Khalsa Gurdwara Ferozepur Cantt, Firozepur, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 368</u>

F. No. N~11013/8205/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sandeep Kumar, **Advocate** Sh. Lachhman Dass H No B.Xii.521 Subash Street K C Road Barnala,Barnala,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 369</u>

F. No. N~11013/8206/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Pankaj Kumar, **Advocate** Sh. Raj Kumar House No. B.Vi 574 Street No. 14, Opp. South Avenue Abohar,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 370</u>

F. No. N~11013/8207/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sanjay Kumar, **Advocate** Sh. Ram Swaroop V.P.O. Haripura Tehsil Abohar,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

Yours faithfully,

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 371</u>

F. No. N~11013/8208/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Pardeep Kumar, **Advocate** Sh. Biru Ram H No 1599 Shaheed Bhagat Singh Nagar Barnala,Barnala,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 372</u>

F. No. N~11013/8209/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Shyam Sunder Singh, Advocate Sh. Dilawar Singh H.No.77b Street No 3 Vijay Colony Fazilka H.No.77b Street No 3 Vijay Colony Fazilka H.No.77b Street No 3 Vijay Colony Fazilka,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 373</u>

F. No. N~11013/8210/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Monika Bhardwaj, Advocate Sh. Avtar Bhardwaj Near Govt. Primary School, Vpo Rampura Tehsil Phul, Bathinda Ch. No. 634, 1st Floor, New Lawyers Chamber Complex, Bathind Ch. No. 634, 1st Floor, New Lawyers Chamber Complex, Bathind,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 374</u>

F. No. N~11013/8211/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Omkar Singh Mittal, Advocate Sh. Rajinder Singh Mittal Ward No 6 Near Old Post Office Bhikhi,Mansa,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 375</u>

F. No. N~11013/8212/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Shruti Khanna, **Advocate** Sh. Kuldip Bhushan Khanna Ghati Mian Sahib V.P.O. Rahon Distt Nawanshar,Nawanshahr,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 376</u>

F. No. N~11013/8213/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Raj Kumar Singla, Advocate Sh. Ram Lal Singla Bhagat Singh Chowk Near Shani Dev Mandir Outside Sunami Gate, Sangrur, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 377</u>

F. No. N~11013/8214/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sandeep Kumar, Advocate Sh. Jagat Ram H.No. 1163 Laxmi Niwas Gali No 3 Saroop Nagar,Hoshiarpur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 378</u>

F. No. N~11013/8215/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Bhajan Pal Singh, Advocate Sh. Pipal Singh Plot No. 7, East Garden Colony Near Azad Gas Agency Churpur Road,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 379</u>

F. No. N~11013/8216/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Sukhminder Pal, Advocate
Sh. Devi Dayal
6155, Heera Chowk, Sirki Bazar, Bathinda Ch.
No. 723, 2nd Floor, District Courts Bathinda Ch.
No. 723, 2nd Floor, District Courts
Bathinda,Bathinda,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 380</u>

F. No. N~11013/8217/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Parveen Bishnoi, **Advocate** Sh. Devi Lal H.No. 5729, Sidhu Nagri Main Azimghar Road Abohar,Fazilka,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 381</u>

F. No. N~11013/8218/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Knawar Ajay Singh, Advocate
Sh. Parampal Singh
54, Guru Ram Dass Nagar, Dabwali Road,
Bathinda Ch. No. 172, Ground Floor, Chamber
Complex, Bathinda Ch. No. 172, Ground Floor,
Chamber Complex, Bathinda, Bathinda, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 382</u>

F. No. N~11013/8219/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Pardeeep Kumar, **Advocate** Sh. Ashok Kumar H No B 20 67 Mohalla Shergarh Kapurthala,Kapurthala,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 383</u>

F. No. N~11013/8220/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Kamlesh Rani, Advocate Sh. Kundan Lal H. No. 104 Mohalla Jattan Garhdiwala ,Tehsil Dasuya H. No. 104 Mohalla Jattan Garhdiwala ,Tehsil Dasuya H. No. 104 Mohalla Jattan Garhdiwala ,Tehsil Dasuya,Hoshiarpur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 384</u>

F. No. N~11013/8221/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Deepak Sharma, Advocate Sh. Krishan Kumar Village Bainspur Po Sukhsal Teh Nangal Distt. Rupnagar,Rupnagar,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 385</u>

F. No. N~11013/8222/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Naveen Goyal, Advocate
Sh. Jagdish Rai Goyal
5, Yugjeet Villa, Model Town, Phase.2, Bathinda
Ch. No. 173, Ground Floor, Chamber Complex,
Bathinda Ch. No. 173, Ground Floor, Chamber
Complex, Bathinda, Bathinda, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 386</u>

F. No. N~11013/8223/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Atamjeet Singh, Advocate Sh. Jaswant Singh Village Alampur Tehsil And District Patiala, Patiala, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 387</u>

F. No. N~11013/8224/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Harpreet Singh, Advocate Sh. Bhag Singh H.No.5387.19 Shaheed Bhagat Singh Nagar, Rupnagar, Rupnagar, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 388</u>

F. No. N~11013/8225/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ravi Shankar Sodhi, **Advocate** Sh. Inderjeet Sodhi Taylor Street Near Triveni Mandir Mansa,Mansa,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 389</u>

F. No. N~11013/8226/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Amarjit Singh, Advocate Sh. Satnam Singh H No 101 Street No 7 Malhotra Colony Rupnagar,Rupnagar,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 390</u>

F. No. N~11013/8227/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gurjinder Dhanota, **Advocate** Sh. Jindpal Singh 714 New Model Town Hoshiarpur,Hoshiarpur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 391</u>

F. No. N~11013/8228/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Gurpal Singh, Advocate Sh. Chhatterpal Singh Mohalla Rajputtan, Village Rahon ,Nawanshahr,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 392</u>

F. No. N~11013/8229/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Ashwani Kumar, Advocate Sh. Randhir Singh House No 146r Chabra Colony Pakhowal Road,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 393</u>

F. No. N~11013/8230/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Geeta Rani, Advocate Sh. Baldev Raj Gulati H No 24 Over 74 Chhati Gali Ferozepur City Ferozepur City, Firozepur, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 394</u>

F. No. N~11013/8231/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Deepak Makhija, Advocate Sh. Sh Mohan Lal House No 2601 Punjab Mata Nagar Near Pakhowal Road,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 395</u>

F. No. N~11013/8232/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Raj Kumar Sharma, Advocate Sh. Ram Nath Sharma Ram Basti H No 198 Ward No 2 Sangrur, Sangrur, Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 396</u>

F. No. N~11013/8233/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Kuldip Singh, **Advocate** Sh. Kaka Singh Vill Virewala Kalan Po Jand Sahib ,Faridkot,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 397</u>

F. No. N~11013/8234/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Jagdeep Singh, **Advocate** Sh. Kulwant Singh Mohalla Rajputtan Nawanshahr,Nawanshahr,Punjab

Rahon

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 398</u>

F. No. N~11013/8235/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Dinesh Kumar, **Advocate** Sh. Prem Chand Mata Rani Street,Nabha Gate Sangrur ,Sangrur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 399</u>

F. No. N~11013/8236/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Arvinder Kaur, Advocate Sh. Gurmail Singh 27 3 Geeta Vihar Coloney Near Geeta Mata Mandir,Ludhiana,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY

<u>Sr.No. 400</u>

F. No. N~11013/8237/2018~NC Government of India Ministry of Law and Justice Department of Legal Affairs (Notary Cell)

Room No. 439, 'A' Wing, Shastri Bhavan, New Delhi-110001 Dated: the 15th Oct, 2018

То

Sh./Ms. Kulwinder Singh, **Advocate** Sh. Piara Singh Vpo Mattran Tehsil Bhawanigarh District Sangrur,Sangrur,Punjab

Subject : Interview of candidates for appointment as Notary.

Sir,

With reference to your application date 15.09.18 for appointment as Notary, you are requested to present yourself before the Interview Board for an interview at the date, time and venue as per schedule annexed.

2. No traveling allowance will be admissible in respect of journeys undertaken by you for attending the interview.

3. You are also requested to bring the originals of the documents (no Mark-Sheets will be entertained) and a valid identity proof along with a copy of your complete application.

(Poonam Suri) DEPUTY LEGAL ADVISER & COMPETENT AUTHORITY